

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:2209
ANSWERED ON:14.08.2006
SETTING UP OF SUGAR MILLS
Gangwar Shri Santosh Kumar

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the number of letters of intent issued during 2005-06 for setting up of sugar mills alongwith the location thereof, State-wise; and
- (b) the locations at which the process of setting up sugar mills has actually started?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH)

(a): The Letters of Intent (LOI) were being issued to entrepreneurs desirous of setting up new units or expansion of existing capacity before delicensing of sugar industry. The sugar industry has since been delicensed vide Department of Industrial Policy & Promotion's Press Note dated 31.08.1998, as such, no letter of intent has been issued thereafter.

(b): Does not arise.